

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of this office earlier order No. 3854-3867/Power/Judl./N-E/KKD/Delhi/2020 dated 27.10.2020, the following judicial Officers are authorized to hear and dispose of bail/urgent applications pertaining to all the Police Station/Investigation Agencies of Police Districts of North-East District, Delhi as mentioned against their respective names, in accordance with law for the month of **December, 2020 w.e.f. 01.12.2020 to 24.12.2020:-**

S.NO.	Name of the Judicial Officer	Police Stations & Investigating Agencies (North-East District)	Link Judicial Officer
1	Dr. Sudhir Kumar Jatin, D&SJ/NE	Police Stations: Seelampur, Bhajanpura, Shastri Park & Shastri Park Metro Station.	Sh. Raghbir Singh, ASJ-02/NE
2	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE	Investigating Agencies:- CBI, Crime Branch, IPR/EOW, CAW Cell, Special Cell & Special Task Force	Sh. Vinod Yadav, ASJ-03/NE
3	Sh. Sunil Chaudhary, Spl. Judge (NDPS)/NE	Police Stations: Dayalpur, Sonia Vihar, New Usmanpur, Karawal Nagar, Khajuri Khas & Gokalpurf.	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE

1. All the bail applications in cases where charge sheets are already filed pertaining to riots shall be heard by the Court of Sh. Vinod Yadav, ASJ-03, North-East District, Karkardooma Courts, Delhi.
2. All the bail application pertaining to riots in which charge sheet has not been filed shall be heard by the court of the undersigned.
3. All the bail applications in which sessions court trial is pending, shall be heard by the concerned court only and applications shall be filed directly to the concerned court through reader's/ahmad's email id. All the the communication in such applications shall be done by the court concerned.
4. Remaining conditions mentioned in the previous order of this office shall remain the same.

This order is issued by the undersigned and does not require signatures since the same is computer generated order.

Sd/-
(DR. SUDHIR KUMAR JAIN)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

No. 6513-4526 /Power/Judl./N-E/KKD/Delhi/2020

Dated: 26/11/2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges of all the court complexes, Delhi/New Delhi.
3. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.) of all the branches of North-East District, KKD Courts, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Sh. Ved Prakash Surya, IPS, DCP, North-East District, Delhi.
7. Incharge, Lock-up, Karkardooma Courts, Delhi.
8. PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
10. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. For LAYERS.
12. PS/Reader to the undersigned.

Sd/-
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi